

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 709**

TO BE ANSWERED ON THE 08TH FEBRUARY, 2023/ MAGHA 19, 1944 (SAKA)

CENTRE-STATE RELATIONS

709 SHRI SUKHENDU SEKHAR RAY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Commission on Centre-State Relations headed by Justice Madan Mohan Punchhi submitted its report on 31st March 2010;

(b) whether the recommendations of the Punchhi Commission were considered by the Standing Committee on Inter-State Council (ISC) between 9th April 2017 till 25th May 2018 and decided to obtain updated comments of the State Governments/UT Administration;

(c) whether any Inter-State Council (ISC) meeting to finalise the recommendations of the Punchhi Commission were held between 2018 till date;

(d) if so, the outcome thereof; and

(e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) to (e): The Commission on Centre-State Relations headed by Justice (Retd.) madan Mohan Punchhi submitted its report to the Government on 31st march, 2010. The recommendations of the commission were considered by the Standing Committee of Inter-state Council (ISC) in its meetings held on 9.4.2017, 25.11.2017 and 25.5.2018. It has been decided to obtain updated comments of the State Governments/ UT Administrations on the recommendations of the Standing Committee. In view of this, meeting of the ISC to discuss the Punchhi Commission recommendations could not be held.
